

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2017 &
IA NO. 394 OF 2017**

Dated: 8th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Dina Metals Limited

...Appellant(s)

Vs.

**Bihar Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Krishna Kant Dubey
Mr. Suraj Smdarshi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Mohit Rai for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**